GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 1035 TO BE ANSWERED ON 18th SEPTEMBER, 2020

USE OF AYUSH WITH MODERN MEDICINE

1035. SHRI P. RAVEENDRANATH KUMAR:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the steps taken by the Government for the development of Ayurveda, Siddha, Unani and Homoeopathic systems, based on synchronized balance of modern and traditional medicine;
- (b) the details of various technologies being implemented, so far, in consultation with Indian Council for Medical Research (ICMR), for development of single and polyherbal products to make them globally acceptable; and
- (c) the actual and percentage utilization of Centrally sponsored funds by the Ministry during the last six years, State/UT-wise?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a): Ministry of AYUSH has undertaken the following steps for the development of AYUSH systems based on synchronized balance of modern and traditional medicine:-
- (I). Ministry of AYUSH is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) in the country through State and UT Governments for promotion and development of AYUSH systems. State and UT Governments avail eligible financial assistance by projecting the same through State Annual Action Plan (SAAP) as per NAM guidelines. The Mission inter-alia makes provision for (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and Districts Hospitals (DHs); (ii) Upgradation of exclusive State Government AYUSH Hospitals and Dispensaries;
- (iii) Supply of essential drugs to AYUSH hospitals and dispensaries; (iv) Setting up of upto 50 bedded integrated AYUSH Hospital; (v) Upgradation of State Government Under-Graduate and post-Graduate Educational Institutions; (vi) Setting up of new AYUSH Educational Institutions in the States where it is not available in Government Sector; (vii) Strengthening of State Government/State Government Co-operatives/Public Sector Undertakings Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies; (viii) Strengthening of State Drug Testing Laboratories for ASU &H Drugs and(ix) Support for cultivation of medicinal plants including processing and post-harvest management.

- (II). Ministry of AYUSH and Ministry of Railways have signed an MoU on 6th Feb, 2018 for the establishment of AYUSH Wings at 05 Railway Zonal Hospitals.
- (III). Ministry of AYUSH and Ministry of Defence have signed an MoU on 21.10.2019 for the integration of Ayurveda under the Health establishments of Ministry of Defence/Directorate General of Armed Forces Medical Services (DGAFMS) at Palliative Care Centre, Base Hospital Delhi Cantt; Air Force Hospital, Ghaziabad and five identified Ex-Servicemen Contributory Health Scheme (ECHS) Polyclinics in Delhi-NCR.
- (IV). Central Council for Research in Ayurvedic Sciences (CCRAS), an autonomous body under the Ministry of AYUSH undertakes clinical research for validation of classical Ayurveda medicines and new combination through a systematic process for drug development. These studies are carried out in collaboration with reputed institutes such as AIIMS New Delhi, BHU, ICMR, Tata memorial Hospital Mumbai, St. John's Medical College Bengaluru, Kolkata School of Tropical Medicine etc. for adopting integrated clinical trial protocols. Further, CCRAS has also collaborated with IIT Delhi to adopt technology and introduce innovation in the procedures used in Ayurveda such as automation of preparation of Kshar Sutra.
- (V). All India Institute of Ayurveda (AIIA) has a unique unit of 'Integrative Oncology' that has been established in association of National Institute of Cancer Prevention and Research (NICPR), Noida and is rendering services for the last few years. The unit receives technical support from DR. B.R.A. Institute Rotary Cancer Hospital- AIIMS, New Delhi.
- (VI). With the objective to integrate Yoga in the mainstream medical care Morarji Desai National Institute of Yoga (MDNIY) is running 4 Yoga Therapy Centres at modern medicine Govt. Hospitals in Delhi and in 20 Preventive Health Care Units of Yoga in CGHS Dispensaries in Delhi- NCR.
- (b): CCRAS has identified drug development in collaboration with ICMR for validation of AYUSH coded drug (AYUSH PJ7) for dengue, Ayurveda coded drug for fatty liver degeneration and Ayurvedic coded drug for hepato-protection as add on to anti-tubercular therapy. Further, the collaborative research projects related to Maternal and child health have been formulated and sanctioned by ICMR. Further, CCRAS has also carried out the safety/toxicity studies of 2 *Rasaushadhies* viz. *Rasa Manikya* and *Naga Bhasma* at National Institute of Nutrition, Hyderabad (ICMR institute).

In addition, ICMR has provided 120 Phyto-chemical Reference Standards to Pharmacopoeia Commission for Indian Medicine & Homoeopathy, Ghaziabad which are being used for setting of standards of certain plant based drugs used in Indian system of Medicine and Homeopathy (ISM&H).

(c): Under the Centrally Sponsored Scheme of National AYUSH Mission, the actual and percentage of utilization of funds as reported by the State/UT Governments during the last six years, State/UT-wise is at **Annexure**.

Annexure

State/UT wise status of fund released and utilization/expenditure reported by the State/UT Governments under NAM in last six years

(Rs. in lakhs)

S. No.	Name of States/UTs	Total fund released	Expenditure reported by State/UT Govt. against releases	% of utilization/ expenditure reported against releases
1	Nagaland	4898.36	4723.93	96.44
2	Sikkim	2329.65	2011.49	86.34
3	Jammu & Kashmir	5825.48	4616.42	79.25
4	Uttar Pradesh	39063.97	30693.00	78.57
5	Mizoram	2741.44	2150.19	78.43
6	Madhya Pradesh	16444.77	12689.21	77.16
7	Kerala	8654.26	6575.77	75.98
8	Tamilnadu	9177.53	7006.86	76.35
9	Arunachal Pradesh	2571.02	1922.08	74.76
10	Uttarakhand	6594.89	4533.15	68.74
11	Haryana	6177.05	4166.031	67.44
12	Puducherry	1298.04	847.03	65.25
13	Andaman & Nicobar	1532.23	1000.28	65.28
14	Chhattisgarh	5058.03	3126.19	61.81
15	Manipur	5763.23	3530.67	61.26
16	Gujarat	7923.07	4735.36	59.77
17	Karnataka	9700.71	6092.31	62.80
18	West Bengal	9490.94	5485.89	57.80
19	Meghalaya	2398.97	1020.11	42.52
20	Himachal Pradesh	5707.52	2398.19	42.02
21	Rajasthan	17585.91	7356.54	41.83
22	Goa	1269.34	509.50	40.14
23	Tripura	2908.74	1004.02	34.52
24	Chandigarh	1248.20	384.68	30.82
25	Lakshdweep	1189.58	639.97	53.80
26	Assam	8441.48	2580.09	30.56
27	Dadra & Nagar Haveli	299.05	77.32	25.85
28	Andhra Pradesh	7192.65	1753.08	24.37
29	Telanagana	5431.81	1203.01	22.15
30	Daman & Diu	185.19	38.48	20.78
31	Maharashtra	8439.52	1165.21	13.81
32	Odisha	6918.16	1832.07	26.48
33	Punjab	4474.92	500.92	11.19
34	Bihar	4728.19	186.83	3.95
35	Jharkhand	2195.05	84.00	3.83
36	Delhi	726.31	0.00	0.00